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NOTIFICATION
(INCOME-TAX)

NO.2127 (F.No.197/136/77-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Congregation of Christian Brothers in India" for the purpose of the said section for and from the assessment year (s) 1978-79.

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(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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2. The Commissioners of Income-tax, West Bengal-VII, Calcutta with reference to his letter No.Assmnt./5011/CT/SE/764/73-74 dt.5.12.77.
3. All Commissioners of Income-tax.
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